

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI.**

ORDER

The following officials are detained during Winter Vacation 2022 from 26.12.2022 to 31.12.2022 for the period mentioned against their names to deal with urgent matter(s) during the Winter Vacation.

S. No.	Name of the Official Sh./Ms	Design.	Place of duty during Winter Vacation	Detention Period	No. of days
1	Ravinder Kumar (EC.: 65270017)	JA	Administration Branch	26.12.2022	01
2	Nitin Kumar Jain (EC.: 12477765)	JA	Administration Branch	27.12.2022 & 28.12.2022	02
3	Shobha (EC.: 69850441)	JA	Administration Branch	30.12.2022 & 31.12.2022	02
4	Babloo Kumar (EC.: 66761014)	Peon	Administration Branch	30.12.2022 & 31.12.2022	02
5	Nanak Chand (EC.: 11106/47107192) (Presently posted in the court of Sh. Tarun Yogesh, POLC)	Peon	Administration Branch	26.12.2022 to 28.12.2022	03
6	Sanjay Kumar Dubey (EC.: 12685/82090069)	Branch Incharge/JA	Computer Branch	30.12.2022 & 31.12.2022	02
7	Sudhir Saini (EC.: 68604416)	JA	Computer Branch	28.12.2022	01
8	Vikas Verma (EC.: 55454232)	JA	Computer Branch	26.12.2022	01
9	Mukesh Kumar (EC.: 98494545)	JJA	Computer Branch	27.12.2022	01
10	Arvinder Kaur (EC.: 13462/80149067)	Branch Incharge/ JA	Copying Agency	26.12.2022 & 27.12.2022	02
11	Joginder Dabas (EC.: 13722664)	JJA	Copying Agency	26.12.2022 & 27.12.2022	02
12	Rakesh Kumar (EC.: 13067)	JA	Copying Agency	28.12.2022	01
13	Daulat Ram (EC.: 14009)	JA	Copying Agency	30.12.2022 & 31.12.2022	02
14	Narender Kumar Gautam (EC.: 11709157)	JA	Copying Agency	30.12.2022 & 31.12.2022	02
15	Manoj Kumar Singh (EC.: 13906/ 25694978)	JA	Bail & Filing Section	30.12.2022 & 31.12.2022	02
16	Sonu (EC.: 46584145)	JJA	Bail & Filing Section	26.12.2022 to 28.12.2022	03
17	Vijay Pal (EC.: 10584/44729848) (Presently posted in Stationery Branch)	Peon	Bail & Filing Section	26.12.2022 to 28.12.2022, 30.12.2022 & 31.12.2022	05
18	Gaytri Naithani (EC.:12745/81976681)	JA	R & I Branch	30.12.2022 & 31.12.2022	02
19	Sudhir Kumar (EC.: 58351983)	JA	R & I Branch	26.12.2022 to 28.12.2022	03
20	Mahesh Chander (EC.:90500/41536737)	Peon	R & I Branch	30.12.2022 & 31.12.2022	02
21	Avinash Kumar Walia (EC.:90119/85885690)	Peon	R & I Branch	26.12.2022 to 28.12.2022	03
22	Shabnam (EC.: 13715)	JA	Judicial Branch	26.12.2022	01
23	Manju Sharma (EC.: 13530)	JA	Judicial Branch	27.12.2022, 28.12.2022, 30.12.2022 & 31.12.2022	04
24	Virender Singh (EC.: 12573/66918240)	Branch Incharge/SJA	General Branch	28.12.2022	01
25	Garima Garg (EC.: 13828/51055597)	JA	General Branch	30.12.2022	01
26	Ganesh Kumar (EC.: 12722)	JA	General Branch	26.12.2022 & 27.12.2022	02
27	Renu Gupta (EC.: 12277)	JA	General Branch	31.12.2022	01

28	Mahendra Kumar Meena (EC.: 39656268)	Peon	General Branch	26.12.2022 & 27.12.2022	02
29	Mohit (EC.:86975944)	JA	Caretaking Branch	26.12.2022 to 28.12.2022 30.12.2022 & 31.12.2022	05
30	Suraj Chaudhary (EC.:63399702)	JJA	Caretaking Branch	26.12.2022 to 28.12.2022 30.12.2022 & 31.12.2022	05
31	Kanta (EC.:19338854)	Peon	Caretaking Branch	26.12.2022 to 28.12.2022 30.12.2022 & 31.12.2022	05
32	Vinay (EC.: 34573078)	Sweeper	Caretaking Branch	26.12.2022 to 28.12.2022	03
33	Sushil kumar (EC.: 11082903)	Chowkidar (Morning Shift)	Caretaking Branch	26.12.2022 to 28.12.2022 30.12.2022 & 31.12.2022	05
34	Amar Sahu (EC.: 90426483)	JJA	Caretaking Branch	26.12.2022 to 28.12.2022 & 30.12.2022	04
35	Rama Sharma (EC.: 1509)	Branch Incharge/SJA	Record Room & Digitization	31.12.2022	01
36	Neha Chopra (EC.: 91864296)	JJA	Record Room & Digitization	26.12.2022 & 28.12.2022	02
37	Saurav Khari (EC.:50079171)	JJA	Record Room & Digitization	27.12.2022 & 30.12.2022	02
38	Sanjay Kumar (EC.: 13214/77107946)	Branch Incharge/SJA	Vigilance & Litigation Branch	26.12.2022 to 28.12.2022	03
39	Om Prakash (EC.: 14100)	JA	Vigilance & Litigation Branch	30.12.2022 & 31.12.2022	02
40	Sh. Harish Chandra (EC. : 12451163/ 10609 (Presently posted in the C/o Ms. Ruby Alka Gupta, Spl. Judge)	Peon	C/o Ms. Vidhi Gupta Anand, Ld. ACMM-01	27.12.2022	01

The above said officials detained during Winter Vacation 2022 shall be entitled for compensatory leaves during the calendar year 2023 in lieu of the duty actually performed by them.

Note:

1. Peons posted in the Branches may be withdrawn in case of any official exigencies to fulfill the urgent requirements during the winter vacation.
2. The officials who have been detained during winter vacation shall not be allowed to take any kind of leave on the day of their duty. Request for change of duty shall not be considered.

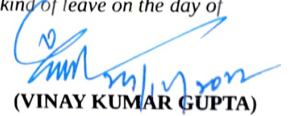
At 03:00 P.M

11859-11914-D

No. /F.15/Vacation/Admn./RACC/2022


Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Admn I/II/III), Tis Hazari Court, Delhi.
3. PS to the undersigned.
4. The Branch Incharge/Reader of the concerned Branch/Courts.
5. The Branch Incharge, Leave Section, Rouse Avenue Court, New Delhi.
6. The Branch Incharge, Facilitation Centre, RADC, New Delhi.
7. The Account Officer, Accounts Branch, Central District, THC, Delhi.
8. Layers Seat, Tis Hazari Court, Delhi.
9. The Branch Incharge, Computer Branch, RADC, for being uplodged on the official website.
10. Official Concerned.


(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC Act) CBI, RADC, New Delhi.

Dated, Delhi the: 24/12/2022


Principal District & Sessions Judge-cum-
Spl. Judge (PC Act) CBI, RADC, New Delhi.